

**SHRI ATAL BIHARI VAJPAYEE:**  
Sir, I would like to press my motion.

**MR. DEPUTY CHAIRMAN:** I shall now put the motion moved by Shri Atal Bihari Vajpayee to vote. The question is:

"That this House resolves that, in pursuance of Section 296 of the Income Tax Act, 1961, the Government Notification S.O. No. 2242, published in the Gazette of India, dated the 14th June, 1986, and laid on the Table of the House on the 18th July, 1986 be annulled; and

That this House recommends to Lok Sabha that Lok Sabha do concur in this resolution."

The motion was negatived.

#### MESSAGE FROM THE LOK SABHA

**The Suppression of Immoral Traffic in Women and Girls (Amendment) Bill, 1986**

**SECRETARY-GENERAL:** Sir, I beg to report to the House the following message received from the Lok Sabha signed by the Secretary-General of the Lok Sabha:

"In accordance with the provisions of rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that Lok Sabha, at its sitting held on the 22nd August, 1986, agreed without any amendment to the Suppression of Immoral Traffic in Women and Girls (Amendment) Bill, 1986, which was passed by Rajya Sabha at its sitting held on the 21st August, 1986."

#### VALEDICTORY REMARKS ON THE CONCLUSION OF THE SESSION

**MR. CHAIRMAN:** Honourable Members, the Monsoon Session of this House will be coming to an end in a few minutes from now. Before I adjourn the House *sine die*, I would like to thank all Members, on behalf of members on the Panel of Vice-Chairmen and on my personal behalf for the kind co-operation extended by all sections of the House for smooth and orderly conduct of the proceedings.

Honourable Members, in this Session about 50 new Members, some re-elected, took their seat in the House and have shown keen interest in the proceedings of the House and made their presence felt with their performance. This has been a long Session in which we have discussed many matters of national and international importance. In all, we had 24 sittings and the House sat for more than 150 hours. On a few occasions lunch hour was given a go-by to get time to discuss important matters. The House passed 21 Bills, discussed 9 Calling Attention motions of urgent public importance. One thing that deserves special mention is the concern of the Members in matters of general public interest. Members made as many as 13 Special Mentions during the Session. The deliberations in the House have been held in comparatively cool and calm atmosphere and have been of high order.

I once again thank all Honourable Members, Leaders of various parties and groups as well as the Leader of the House for the co-operation extended by them in conducting the proceedings of the House. I extend to you hearty greetings for the Dussehra and Diwali festivals and greetings for all the festivals falling between this Session and the next one. I wish you good health and all the best in the inter-session period.

The House stands adjourned *sine die*.

The House then adjourned *sine die* at forty-four minutes past eight of the clock.